

**Nomination of cases by Hon'ble the Chief Justice on 01.04.2016**

Sl no.	Case details	Nominated to-	File delivered in section
<b>DB of Hon....., J</b>			
1	Spl. Appeal defective – 181/2016	Hon. Krishna Murari, J.	Spl. Appeal Section on 01.04.2016
2	Crl. W. P. - 1786/2015	Hon. S. K. Gupta, J.	Writ C-II (Crl. Writ) Section on 01.04.2016
3	W. P. - 7156/2016 (Correction Application)	Hon. Sudhir Agarwal, J.	Writ C-II Section on 02.04.2016
4	First Appeal – 569/2012 with First Appeal – 269/1995	Hon. Arun Tandon, J.  (both cases)	First Appeal Section on 02.04.2016
5	Spl. Appeal – 237/2016	Hon. Dilip Gupta, J.	Court No. 39 on 01.04.2016
6	Spl. Appeal – 244/2016	Hon. Tarun Agarwala, J.	Court No. 37 on 01.04.2016
7	Spl. Appeal – 245/2016	Hon. Krishna Murari, J.	Computer Fresh Section on 02.04.2016
8	Spl. Appeal – 246/2016	Hon. Tarun Agarwala, J.	Computer Fresh Section on 02.04.2016
9	Spl. Appeal – 226/2016	Hon. Arun Tandon, J.	Listing Section on 01.04.2016
10	Crl. W. P. - 6733/2016	Hon. V. K. Shukla, J.	Computer Fresh Section on 02.04.2016
<b>In DB as a member</b>			
11	Crl. Appeal – 945/2013 with Crl. Appeal – 198/2013 with Crl. Appeal – 946/2013	Hon. K. N. Bajpayee, J.	Crl. Appeal Section on 02.04.2016
12	Crl. Appeal – 599/2002	Hon. Raghvendra Kumar, J.	Crl. Appeal Section on 02.04.2016
<b>Bench Comprising</b>			
13	W. P. - 5956/2016 (Review Application) with Crl. Contempt – 17/2015 with Crl. Contempt – 46/2015 (Nomination Application – 105458/2016 in W. P. - 5956/2016)	Hon'ble Sudhir Agarwal, J. and Hon'ble Shashi Kant, J.  (All cases)	Writ C-II Section on 01.04.2016
14	Spl. Appeal – 1970/2010 with Spl. Appeal – 22/2009	Hon. Arun Tandon, J. and Hon. V. K. Birla, J.	Spl. Appeal Section on 02.04.2016

15	<b>Crl. Appeal – 1998/2012 with Crl. Appeal – 1975/2012</b>	<b>Hon. Arun Tandon, J. and Hon. Bachchoo Lal, J.</b>	<b>Crl. Appeal Section on 02.04.2016</b>
16	<b>Spl. Appeal – 450/2011 with Spl. Appeal – 13/2012 with Spl. Appeal – 110/2012 with Spl. Appeal – 16/2012 with Spl. Appeal – 15/2012 with Spl. Appeal – 14/2012 with Spl. Appeal – 12/2012 with Spl. Appeal – 2086/2011</b>	<b>Hon. Arun Tandon, J. and Hon. Shashi Kant, J.  (along with connected matters)</b>	<b>S. C. A. Section on 02.04.2016</b>
<b>Appropriate Court dealing with such matters</b>			
17	<b>W. P. - 68180/2012</b>	<b>Appropriate Court dealing with such matters</b>	<b>Writ C-II Section on 02.04.2016</b>
18	<b>W. P. - 16998/2009</b>	<b>Appropriate Court dealing with such matters</b>	<b>Writ C-II Section on 02.04.2016</b>
19	<b>W. P. - 46924/2002</b>	<b>Appropriate Court dealing with such matters</b>	<b>Writ A-I Section on 02.04.2016</b>

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.( LISTING)  
02.04.2016